

(35)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TP (HC)/108, 109, 110, 111, 112/CAA/2017

NAME OF THE TRANSFEROR

: PREMIER TEXTILE TRADERS PVT LTD

NAME OF THE TRANSFEROR

: BAGALUR INVESTMENT PVT LTD

NAME OF THE TRANSFEROR

: BELATHUR INVESTMENT PVT LTD

NAME OF THE TRANSFEROR

: OTHAKKALAMANDAPAM INVESTMENT & FINANCE PVT LTD

NAME OF THE TRANSFEROR

: PRIMERA INVESTMENTS PVT LTD

NAME OF THE TRANSFEREE

: PREMIER TEXTURISERS PVT LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)


DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Mr. PAWAN JHABAKH
FOR HARISHANKAR MANI

Counsel for the
petitioner companies



ORDER

Mr. Pawan Jhabakh, Counsel for Petitioner present and made his submission.

Order is reserved.



(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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